# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 1766 (TO BE ANSWERED ON 27.07.2022)

### MANDATE TO FILL VACANCY ON LATERAL ENTRY BASIS

#### 1766. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Constitutional bodies are having the mandate to fill up the vacant sanctioned posts on Lateral Entry basis; and
- (b) if so, the details thereof?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): Lateral recruitment provides for appointment of persons for specific assignments in the Government of India, keeping in view their specialized knowledge and expertise in the domain area. As such, a post, which is likely to continue for more than one year, is required to be filled as per provisions of the Rules framed to regulate appointment etc. As per available information, no appointment on lateral recruitment basis has been made in a Constitutional Body in recent years.

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